

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4697
ANSWERED ON:18.12.2009
COMPENSATION FOR POWER PROJECTS
Meghwal Shri Arjun Ram

Will the Minister of POWER be pleased to state:

- (a) whether the farmers are paid compensation for their land which is acquired for any Government or non-Government power projects;
- (b) if so, the details thereof;
- (c) whether any compensation has been given to the farmers for the land acquired for the Thermal Power Project in Rajasthan; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Yes, Madam. The acquisition of land for power projects and payment of compensation thereof is guided by the Land Acquisition Act, 1894. Further, the Government has notified the National Rehabilitation and Resettlement Policy, 2007 (NRRP, 2007) on 31-10-2007. The main objectives of this Policy are as under:

- i) to ensure adequate rehabilitation package and expeditious implementation of the rehabilitation process with the active participation of the affected families;
- ii) to ensure that special care is taken for protecting the rights of the weaker sections of society, especially members of the Scheduled Castes and Scheduled Tribes, and to create obligations on the State for their treatment with concern and sensitivity;
- iii) to provide a better standard of living, making concerted efforts for providing sustainable income to the affected families;
- iv) to integrate rehabilitation concerns into the development planning and implementation process; and
- v) where displacement is on account of land acquisition, to facilitate harmonious relationship between the requiring body and affected families through mutual cooperation.

(c) & (d): Yes, Madam. The details of compensation as decided by the concerned Land Acquisition Officer (LAO) and deposited by Rajasthan Rajya Vidyut Utpadan Nigam Limited (RRVUN) in respect of RRVUN's Thermal Power Projects in Rajasthan is as under:-

Name of the Project	Total Private land Compensation acquired deposited to LAO (in Rupees)
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Kota Super Thermal Power Station (1240 MW)	Nil Nil
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Suratgarh Super Thermal Power Station (1500 MW)	3897.28 Bigha 4,78,16,859/-
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Kalisindh Thermal Power Project, (2X600 MW)	Jhalawar 1388.5Bigha 9,64,85,926/-
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Chhabra Thermal Power Project, Baran 1670.17 Bigha 10,02,82,174/-
(4X250 MW)

Dholpur Gas Thermal Power Station 63.04 Bigha 68,75,383/-
(330 MW)

Giral Lignite Thermal Power Station 95.53 Bigha 5,75,519/-
(2X125 MW)